

Starred Question No. 423 on the 16th August, 1960 and state:

(a) whether Government have since received the report of Special Police Establishment regarding the over-payment made to contractors engaged in the doubling of Rajkharaswan-Barajamda line of South Eastern Railway;

(b) if so, what are the findings; and

(c) the action taken in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). The investigation by S.P.E. is still in progress.

यमुना पर सड़क का दूसरा पुल

*५५ { श्री भवन दर्शा :
श्री प्रकाश वीर शास्त्री :

क्या परिवहन तथा संचार मंत्री २६ अगस्त, १९६० के भूतारांकित प्रश्न संख्या १५७२ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि दिल्ली में हुमायूँ के मकबरे के पास यमुना नदी पर सड़क के दूसरे पुल के निर्माण में अब तक क्या प्रगति हुई है ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : पुल के लिये प्राप्त टेंडरों की जांच निर्माण सलाहकार बोर्ड द्वारा कर ली गयी है; टेंडर भेजने वालों में से जिस का टेंडर सबसे कम लागत का है उससे बातचीत कर बोर्ड द्वारा उसका टेंडर निर्माण, भावास तथा संभरण मंत्रालय के पास मंजूरी के लिये भेज दिया गया है। पुल के मुख्य भाग पर काम इस टेंडर पर निर्णय होते ही शुरू कर दिया जायेगा।

Exports of Frogs

*56. { Shri Yadav Narayan Jadhav:
Shri Assar:
Shri Indrajit Gupta:
Shri Koratkar:
Shri P. E. Patel:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government propose to export frogs for biological studies;

(b) what is total number of frogs being used by students in India for biological studies;

(c) whether the Government is aware that due to scarcity of frogs for biological studies scientific researches are being held up in India; and

(d) what steps Government propose to take to breed frogs on an extensive scale?

The Minister of Health (Shri Karmarkar): (a) to (d). This question will be answered by my colleague, the Minister of Scientific Research and Cultural Affairs in due course.

Haldia Port

*57. { Shri Indrajit Gupta:
Shri Aurobindo Ghosal:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the supply of Labour for working the Haldia port during the current season has been entrusted to a firm of foreign contractors; and

(b) whether there is any proposal to extend the registered Dock Labour Scheme to Haldia port?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) As Haldia is situated 65 miles to the South of Calcutta, on the opposite bank of the Hooghly, special arrangements for supply of labour are necessary for working the anchorage at Haldia. Last year these arrangements were entrusted to a well-known Calcutta firm having rupee capital and registered in India. The Calcutta Stavedore Labour Unions are however opposed to similar arrangements being made this year and have demanded that workers registered under the Calcutta Dock Labour

Scheme should be engaged to work the anchorage at Haldia. The feasibility and the economics of engaging registered dock labour at Haldia is at present under detailed consideration in consultation with the Calcutta Port Commissioners.

Indian Airlines Corporation

*58. **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 2363 on the 8th September, 1960 and state:

(a) whether Government have since approved the revised freight rates of the Indian Airlines Corporation; and

(b) if so, when they are going to be introduced?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Yes, Sir.

(b) The revised rates were introduced from 1st November, 1960.

Medical Education in India

*59. { **Shri Rajendra Singh:**
Shri Shree Narayan Das:
Shri Radha Raman:
Shri Raghunath Singh:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that a Conference of Principals and Deans of Medical Colleges in the country was held at New Delhi recently to recommend measures for the expansion and improvement of medical education in the country; and

(b) if so, the details thereof?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) A statement is placed on the Table of the Sabha. [See Appendix I, annexure No. 18].

Irrigation and Power Seminar at Bangalore

{ **Shri Shree Narayan Das:**
Shri Radha Raman:
Shri Vidya Charan Shukla:
*60. { **Shri Indrajit Gupta:**
Shrimati Renu
Chakravartty:
Shri Khimji:

Will the Minister of Irrigation and Power be pleased to state:

(a) the important recommendations of the Seventh Irrigation and Power Seminar held in September, 1960 at Bangalore;

(b) whether those recommendations have been considered by Government; and

(c) if so, with what result?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) A statement is laid on the Table of the House showing the important recommendations of the Seventh Irrigation and Power Seminar held at Bangalore in September, 1960. [See Appendix I, annexure No. 19].

(b) and (c). These recommendations are under consideration of the Government.

Edible Products from Cashew Apple

*61. { **Shri Warior:**
Shri Vasudevan Nair:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received any report from Central Food Technological Research Institute, Mysore about investigations into the development of edible products from cashew apple; and

(b) if so, what steps Government contemplate to take for the utilisation of the fruit on a commercial scale?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes, Sir.